

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3418
ANSWERED ON:30.08.2013
SALE OF DIESEL FROM PETROL PUMPS
Ahir Shri Hansraj Gangaram

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the policy of sale of diesel to bulk buyers at market rate is being misused by big corporates, industries and certain State Governments;
- (b) if so, whether the Government has defined bulk users for checking misuse of diesel by buyers;
- (c) if so, the details thereof;
- (d) whether cases of direct purchase of diesel by large industries/traders from the petrol pumps have come to the notice of the Government;
- (e) if so, the details thereof;
- (f) whether the Government has taken any action on illegal purchase of large quantity of diesel from petrol pumps; and
- (g) if so, the details thereof and if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAANKA LAKSHMI)

(a) to (e) : Public Sector Oil Marketing Companies (OMCs) have reported that consequent to implementation of dual pricing for diesel with market rates for bulk direct consumers, State Transport Undertakings (STUs), Industries and some State Government Departments draw their diesel requirement from ROs for their transport/ passenger vehicles, generator sets, agriculture and non-agriculture activities in the country.

Consumers having requirements of fuel for their own consumption and who uplift minimum 12000 litres i.e. minimum a truck load supply from bulk supply locations are bulk consumers.

(f) & (g) : Petroleum Rules, 2002 provides for filling High Speed Diesel (HSD) in approved container of capacity not exceeding 200 litres provided that no vehicle with its engine running be allowed within 4.5 metres of the container and the dispensing pump.

Government has authorized the OMCs to sell diesel to all consumers taking bulk supplies directly from the installations of the OMCs at the market determined price.

In addition, OMCs have advised their field officers as under :

- (i) Not to entertain the bulk consumers approaching to convert their consumer pumps to ROs.
- (ii) Vehicles of the STUs coming for fueling to the ROs should be treated at par with other vehicles.
- (iii) Fleet cards should not be issued to STUs and non-Fleet customers.
- (iv) Lorry bringing the product to the outlet should not be diverted i.e. all sales at the ROs has to be through nozzle only.